

B

C.A.No. 6434 OF 1999

ITEM No.2

Court No. 5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.2-3 In Civil Appeal No.6434/1999

SAU.SARASWATIBAI TRIMBAK GAIKWAD

Appellant (s)

VERSUS

DAMODHAR D. MOTIWALE & ORS.

Respondent (s)

(For revocation of SLP and exemption from filing O.T.)

Date : 14/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s) Mr. Ajit S. Bhasme, Adv.
Mr. Sushil Karanjkar, Adv.
Dr. Nafis A. Siddiqui, Adv.

For Respondent (s) Mr. Uday Umesh Lalit, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Board the appeal for hearing in October, 2001.

.SP1

Hemalatha

(HK Bhatia)
Court Master